Exemption of Excise Duty on Jams and Jelly

*615. SHRI T. VENKATRAM REDDY: DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of FINANCE be pleased to state:

(a) whether jams and jellys are considered items of mass consumption and have full exemption of excise duty;

(b) what is the approximate value of jams and jellys sold in a year; and

(c) whether these items can be classified as luxury items?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY): (a) and (c) Jams and jellys are consumed by a cross-section of the people, from among the masses, and are presently fully exempted from excise duty. Therefore, they are not considered as luxury items.

(b) The approximate value of jams and jellys sold in a year, including exports, is Rs. 62.50 crores.

Commission on the Sale of Postage Stamps

*616. SHRI JANARDAN YADAV: Will L the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have increased the commission from existing V_2 per cent to 5 per cent on sale of postage stamps by private licencee postage stamps sellers and lifted the maximum sale of stamps upto Rs. 500/- a day;

(b) if so, whether Government propose to increase the incentive money from 2 per cent for the sale of postage stamps and postal stationery at the stamp vending counters of post offices and RMS offices to increase productivity, motivate staff for better productivity and compensate them for additional out turn and improve customer service; and

(c) whether Government also propose

to dispense with the limit of incentive money, i.e., ceiling of 33.33 per cent of the emoluments arid allow full incentive money at the rate of 2 per cent for the total sale in a day?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) and (c) There is no proposal at present to increase the incentive payable to departmental/ED stamp vendors and to dispense with the ceiling on the amount of incentive.

Encouragement to Textile Exports

*617. SHRI J.S. RAJU: SHRI TINDEVANAM G. VENKATRAM AN:

Will the Minister of TEXTILES be pleased to state;

(a) which State leads in the field of textile exports;

(b) whether Government motivate competition among States for exporting quality textiles to foreign countries;

(c) which State in the country tops the list of pattern varieties;

(d) which State specialises in silk textiles;

(e) what are the plans of Government to further boost silk textile exports; and

(f) what were the total earning from silk textile exports from 1990 to 1994, year-wise and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) to (c) Apart from direct exports by manufactures, the textile products produced at one centre are also purchased by merchant exporters from other centres and exported. That being so, textile export figures are not maintained State-wise. It is, therefore, not feasible to indicate the State which leads in the field of textile exports or in the list of pattern varieties in India.

The Government and the Textile Export Promotion Councils have been encouraging exporters of various States to